

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1109
ANSWERED ON:09.12.2003
HUMAN RIGHT EDUCATION
SURESH KURUP

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government considers Human Rights Education as a major component for the promotion of Human Rights; and
- (b) if so, the steps taken by the Government for its promotion by starting Masters/Doctoral level of Human Rights programmes in Central Universities like JNU, Delhi University, Jamia Millia etc.?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a) & (b): The Government considers Human Rights Education as one of the effective methods for creating awareness of human rights. The Government has prepared the national Action Plan for Human Rights Education. As per this Plan the Ministry of Human Resource Development has taken action on re-orientation of syllabus so as to introduce elements of human rights in school education. Programmes on Human Rights are also being telecast through 'Gyan Darshan'.

Central Universities like Jamia Millia Islamia conducts post graduate and doctorate courses in Human Rights and Duties Education. The University Grants Commission provides financial assistance, under the Human Rights and Duties Education Scheme, for organizing Seminars, Symposia and Workshops to Universities and Colleges and conducting various courses. During the year 2002-2003, the Commission has approved 29 proposals of different Universities and Colleges for organizing Seminars, Symposia and Workshops. The Jamia Millia Islamia, New Delhi and the Jawaharlal Nehru University, New Delhi have been aided for conducting Post Graduate Diploma and Degree Courses in Human Rights and Duties Education. The University Grants Commission does not consider the doctoral level course under this scheme.